

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 19629/2017

JAGBEER SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 10-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ankur Gupta, Adv.
Mr. Arvind S. Avhad, AOR

For Respondent(s)

Mr. Vishwajit Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1, 3 and 4 but none has entered appearance.

Statement of case may be filed within the stipulated period.

Last and final opportunity is granted to respondent No.2 for filing counter affidavit within four weeks.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavit is filed or not as further opportunity stands declined.

KAPIL MEHTA
Registrar
10.5.2018

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